

SHRI K. MOHANAN: My question is keeping ap'art the religious and environmental considerations, whether the Government will, in the interest of the future of this country, clear at least some major projects... Is the time over. Sir?

MR. CHAIRMAN: It will be over, if you go on asking like this. I am only helping you.

SHRI K. MOHANAN: Anyway, I will not get the 'answer since the time is over.

MR. CHAIRMAN: Not yet.

श्रीमती कृष्णा साहू : सभापति महोदय, यह केरल का तो प्रश्न नहीं है। इसका संबंध है मध्य प्रदेश, गुजरात, महाराष्ट्र और राजस्थान से।

SHRI ARUN SINGH: Why is the Ministry of Water Resources handling this question?

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Clearance of Pooyankutty Hydel Project

*483. SHRI M. A. BABY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Pooyan Kutty Hydel Project of Kerala has been cleared by his Ministry;

(b) if not, what are the reasons there for; and

(c) by when the project is likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. A. ANSARI): (a) to (c) Pooyankutty Hydel Project was accorded approval from environmental angle in June, 1985

The project involves loss of 3001.8 ha of semi evergreen forest and requires approval under the Forest (Conservation) Act, 1980 for diversion of forest land.

Consideration of such clearance front forest angle can be taken up only when the complete details sought from the State Government are received. It is not possible to indicate whether or when the project will be cleared.

External economic relations

*486. SHRI KAPIL VERMA:

SHRIMATI VEENA VERMA;

Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to bring about a change in external economic relations; if so, what are the details thereof; and

(b) whether Government propose to link repayment of loans due to any country with the percentage of export earnings from that country?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO)

(a) and (b) No, Sir.

Review of the role of Export Houses

♦487. SHRI RAJNI RANJAN SAHU: Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to review the role of export houses in order to encourage them to take a more active role in exports; and

(b) if so, what are the details thereof?

THE MINISTER OF FINANCE AND THE MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): (a) and (b) The role of export houses has been reviewed in the context of the formulation of the new Import-Export Policy with effect from 1st April, 1988. Details of the changes made in the policy in respect of Export Houses will be known after the new Policy is laid on the Table of the House on 30th March, 1988